

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 19

IA(I.B.C)/ 1649(MB)2022 IN C.P. (IB)/4175(MB)2018

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Rama Traders**

**Vs**

**Rocket Engineering Corporation**

**Pvt Ltd.**

**For OC** : Appearance not given

**For CD** : None Present

**Section 9 of IBC**

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**ORDER**

This is a transferred matter from Court III. Counsel for OC requests for time for hearing. **List on 24.04.2024 for hearing the OC as a last chance.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**